

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Review Application No. 9 of 2004

(In OA No. 697/01)

Jabalpur, this the 24th day of February, 2004.

B.B. Dohare S/o Shri R.K. Dohare,
Aged 56 years, Occupation - Service
Supervisor. Head Post Officer, Mandsaur
R/o 21. Kasturba Grah Nirman Samiti,
Ratlam MP

APPLICANT

VERSUS

1. Union of India through :
The Secretary, Department of Posts,
Ministry of Communication, Sansad
Marg, New Delhi.
2. Chief Post Master General
M.P. Circle, Bhopal MP
3. Post Master General
Indore Region Indore.
4. The Superintendent of Post Office,
G.P.O. Ratlam MP
5. Mr. Ahmed Ali S/o Shri Ahasan Ali.
Aged 55 years, PMG. Office,
Indore MP


RESPONDENTS

ORDER (in circulation)

By M.P. Singh, Vice Chairman ;

By this application the applicant wants to review the order dated 13.11.2003 passed in OA 697/2001. However, in this review application the applicant has not pointed out any clerical or glaring mistake in the order passed by the Tribunal.


2. It is the settled legal position of law that the review proceedings are to be strictly confined to ambit and scope of Order 47 Rule 1 of the CPC. In exercise of the jurisdiction under Order 47 Rule 1 CPC it is not permissible for an erroneous decision to be reheard and corrected. A review petition, it must be remembered has a limited purpose



and cannot be allowed to be an appeal in disguise (see- Parsion Devi & ors Vs. Sumitri Devi & ors) JT 1997 (8) SC 480).

3. In view of the foregoing, we do not find any merit in this RA, which is accordingly rejected at the circulation stage itself.


(G. Shanthappa)
Judicial Member

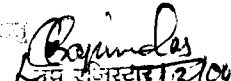

(M.P. Singh)
Vice Chairman

rkv.

पृष्ठान्त से ओ/का जलपुर, दि.....

- (1) राजीव, जलपुर, जलपुर, जलपुर
- (2) राजीव, जलपुर, जलपुर, जलपुर
- (3) राजीव, जलपुर, जलपुर, जलपुर
- (4) राजीव, जलपुर, जलपुर, जलपुर

KC Raikwar
Advocate


जय राजेंद्र 1/3/04

Issued
re
11-3-04